

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 28th November, 2018

Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 18/2018(CZ)	Raghunandan Singh Vs The Chief Secretary & 3 Ors.	Mr. Sameer Sahu, Adv.	
2.	Original Application No. 20/2018(CZ)	Vijay Bajaj Vs. Union of India & 11 Ors.	Mr. Subhash Chandra Soni, Adv.	
3.	Original Application No. 21/2018(CZ)	Vijay Bajaj Vs. Union of India & 6 Ors.	Mr. Subhash Chandra Soni, Adv.	
4.	Original Application No. 23/2018(CZ)	Ajay Kumar Dixit Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv.	
FOR COMPLETION OF PLEADING				
5.	Original Application No. 85/2017(CZ) (M.A.No.443/17) (M.A.No.469/17) (M.A.No.97/18)	Gram Panchayat (Reausa) Vs. State of M.P. & 5 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Varun Raj Nair, Adv. Mr. Shantanoo Saxena, Adv. Mr.OmShankarShrivastava,Adv	
6.	Original Application No. 100/2017(CZ) (M.A.No.473/17)	Jagdish Prasad & 4 Ors. Vs. State of Rajasthan & 3 Ors.	Mr. M.S. Kachhawa, Adv. Ms. Zubia Sajid, Adv. Mr. Rohit Sharma, Adv.	

Note : Due to Madhya Pradesh Legislative Assembly Election the Cases listed on 28-11-2018 shall be taken up on 29-11-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in